

HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong 13th February, 2020

HCM/II/109/2015/Estt / ____ The final result of the Personal Interview for Grade-II Meghalaya Judicial Service conducted by the High Court of Meghalaya on 13th February, 2020 is hereby declared.

The following candidate stand selected for appointment: -

1. Smti Natalie lone Dkhar.

By Order,


REGISTRAR GENERAL

Memo. No.HCM/II/109/2015/Estt/425A Dated Shillong 13th, February, 2020.

Copy for information to:

1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong
4. The Commissioner & Secretary, Government of Meghalaya, Law Department, Shillong with a request to confer appointment to the selected candidate in terms of the Rules.
5. The Registrar (Admn), High Court of Meghalaya, Shillong.
- ✓ 6. The System Analyst, High Court of Meghalaya, Shillong. for uploading the same in the official website.
7. Notice Board.
8. Office file


REGISTRAR GENERAL